

Ownership Rights to the Residents of Resettlement Colonies, Delhi

189. SHRI KRISHNA CHANDRA PANDEY:

SHRI SAJJAN KUMAR:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government had declared to give ownership rights of land to the residents of resettlement colonies in Delhi;

(b) if so, whether these rights have not been given to them so far; and

(c) if so, the action being taken by the Central Government in this regard and time by which a final decision will be taken?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA-RAIN SINGH): (a) The Government has decided to confer lease-hold rights on the allottees of the plots/tenements under the Jhuggi Jhompri Removal Scheme.

(b) and (c). The Delhi Develop-ment Authority has reported that with a view to confer perpetual lease-hold rights on the allottees of J.J.R. plots, a separate cell has been created in its Jhuggi Jhompri Depart-ment and, after carrying out neces-sary survey of the allottees, appli-cation forms for grant of lease-hold rights are being distributed. The Delhi Development Authority has also stated that about 5,000 forms have already been distributed.

Rohini Housing Scheme

190. SHRI KRISHNA CHANDRA PANDEY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of persons regis-tered under the Rohini Housing Scheme with the D.D.A.;

(b) the details of the development work being done under the Scheme; and

(c) the time by which the land will be allotted to the registered per-sons?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA-RAIN SINGH): (a) The informa-tion in respect of total number of persons registered with various banks under their scheme is being collected.

(b) The development work has already been started. The peri-pherical roads and major roads in all the sectors have been mostly com-pleted and a few stretches are near-ing completion. The work of inter-nal roads will be taken up shortly.

(c) Subject to availability of the requisite building materials, about 15,000 plots are expected to be ready during 1981-82, and these will be released to the public as soon as they are ready.

Agencies Advances Loans to Group Housing Co-operative Societies

191. SHRI KRISHNA CHANDRA PANDEY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that only 75 per cent loan is advanced to the Group Housing and Cooperative Societies by HUDCO and Life Insu-rance Corporation;

(b) if so, whether Government propose to grant 100 per cent loan to such societies as are formed by Government employees only; and

(c) if so, when and if not, the re-asons therefor?